## NATIONAL COMPANY LAW TRIBUNAL AHMEDABAD BENCH AHMEDABAD

TP No. 75/397-398/NCLT/AHM/2016 (New) C.P. No. 38/397-398/CLB/MB/2014 (Old)

Coram:

Present: Hon'ble Mr. BIKKI RAVEENDRA BABU MEMBER JUDICIAL

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 17.04.2017

Name of the Company:

Satyaketu Vitthaldas Patel

V/s.

Hotel Oasis (Surat) Pvt. Ltd.

Section of the Companies Act:

Section 397-398 of the Companies Act, 1956

S.NO. NAME (CAPITAL LETTERS)	DESIGNATION	REPRESENTATION	SIGNATURE
1. DHIREMR. DAVE	PCS	Responding	19
2. SATYAKETU PATEL	B.P-1	Petitioner	Satyakety Water

## <u>ORDER</u>

Petitioner no. 1 Mr. Satyaketu Patel present. Learned PCS Mr. Dhiren Dave present for Respondents.

It appears that OJ appeal is still pending before Hon'ble High Court Gujarat and there is stay order.

List the matter on 13.07.2017.

BIKKI RAVEENDRA BABU MEMBER JUDICIAL

Dated this the 17<sup>th</sup> day of April, 2017.